

12.40 hrs.

CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) BILL.*

The Deputy Minister in the Ministry of Finance (Shri Janardhana Poojary) : I beg to move for leave to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974.

(Interruptions)

अध्यक्ष महोदय : मैं अपने लिए रुल नहीं तोड़ता, तो आपके लिए कहां से तोड़ूंगा।

... (अवधान) ..

MR. SPEAKER : I will not allow you to speak.

** (Interruptions)

MR. SPEAKER : There is nothing in the Rules which can allow you to speak. It is all irrelevant. It does not fall under the Rules. I cannot help it. I am helpless.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : I am violating the rules for a good cause, Sir.

MR. SPEAKER : I will not allow Professor. You are a law abiding citizen. Please sit down.

MR. SPEAKER : Now the question is :

“That leave be granted to introduce a Bill further to amend the Conservation of Foreign Exchange

and Prevention of Smuggling Activities Act, 1974.”

The motion was adopted

SHRI JANARDHANA POOJARY : I introduce the Bill.

12.43 hrs.

STATEMENT RE CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) ORDINANCE

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1984.

12.44 hrs

NATIONAL SECURITY (SECOND AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to move for leave to introduce a Bill further to amend the National Security Act, 1980.

MR. SPEAKER : Motion moved :

“That leave be granted to introduce a Bill further to amend the National Security Act, 1980.”

*Published in Gazette of India Extraordinary Part II, section 2, dated 6.8.1984.

**Not recorded.

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